



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat (Srinagar/Jammu)

Subject:- Withdrawl of Addendum to clarification no. LD (Lit) 2016/111-SC/HUD, dated 11.05.2017 issued vide endorsement no. LD (Lit) 2018/100-SC/HUDD, dated 30.11.2018.

The addendum to clarification no. LD (Lit) 2016/111-SC/HUD, dated 11.05.2017 issued vide endorsement no. LD (Lit) 2018/100-SC/HUDD dated 30.11.2018 is hereby withdrawn abinitio.

By Order of the Government of Jammu and Kashmir

Waseem Ahmad Lone
Assistant Legal Remembrancer

No. LD (Lit) 2018/100-SC/HUDD

Dated. 30 - 11 -2018.

Copy to the:-

1. Ld. Advocate General, J&K High Court at Jammu for information.
2. Financial Commissioner/Principal Secretaries/Commissioner Secretaries to Government _____.
3. Registrar General, J&K High Court Jammu.
4. Resident Commission New Delhi.
5. Mr. M. Shoeb Alam, Standing Counsel(AOR) Supreme Court of India.
6. Mr. G. M. Kawoosa, Additional Standing Counsel, Supreme Court of India.
7. Private Secretary to Advisor (K) Incharge Law.
8. Officers/official of Law department.
9. Incharge Website Section, Department of Law, Justice & PA.
10. Concerned file.